

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4106
ANSWERED ON:25.08.2004
RAISING UPPER AGE LIMIT
Rawat Shri Bachi Singh

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to extend the upper age limit of unemployed youths from 27 years to 33 years for various posts under the Central Government;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a): No, Sir.

(b): Does not arise.

(c): The upper age limit has already been increased by 2 years in December, 1998 for posts filled by direct open competitive examinations.